

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 56**

**CA 196/2024 CA 201/2024 in CP/62(MB)2024**

CORAM:

**SH. PRABHAT KUMAR          JUSTICE VIRENDRASINGH BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES:    **NAVINCHANDRA MANGALDAS PATEL**  
**V/s FCG FLAMEPROOF CONTROL GEARS**  
**PRIVATE LIMITED**

Section 241(1) of the Companies Act, 2013

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**ORDER**

**CA 196/2024 CA 201/2024 in CP/62(MB)2024**

- 1) Ld. Counsel for the Parties are present.
- 2) At request, stand over to 26.06.2024, for further consideration and hearing.

**Sd/-**

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare